with the requirements of the Act. Implementation of provisions of Motor Vehicles Act, 1988 and Central Motor Vehicles Rules, 1989 comes under the purview of State Governments/Union Territory Administrations concerned.

(d) Section 196 of the Motor Vehicles Act, 1988 provides provisions for penalty to drive an uninsured vehicle. The Motor Vehicles (Amendment) Bill, 2016 introduced in the Lok Sabha for consideration and passing on 9th August, 2016 *inter alia* proposes hike of fine of ₹ 2,000 and ₹ 4,000 for the subsequent offence for driving uninsured vehicle. The Bill has been referred to the Department – related Parliamentary Standing Committee on Transport, Tourism and Culture for examination and report. The committee has presented its report on 8th February, 2017 to the Parliament.

## Delay in work on Hoskote-Dobbaspet, NH 207

4267. SHRI K.C. RAMAMURTHY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that work on Hoskote-Dobbaspet, NH-207, which commenced in 2014 with an estimated cost of ₹ 720 crore was scheduled to be completed by May, 2016;
  - (b) if so, what are the reasons that the project is still languishing;
- (c) what would be the cost overrun of the project due to delay of more than six months; and
  - (d) by when the project is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (d) Yes, Sir. Due to severe cash flow problems of the concessionaire M/s.Transstroy, the work was stopped from May, 2015 to May, 2016. However, the concessionaire has restarted the work in June, 2016 and up to March, 2017, has completed 15.26 Km. out of total project length of 80.02 Km. There is no cost overrun to be borne by the Government as the project is being implemented on BOT model. The revised target date of completion of the project is February, 2019.

## Automated centres for checking fitness of vehicles

†4268. SHRI MEGHRAJ JAIN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government plans to set up automatic centres for checking fitness of vehicles and if so, the details thereof;

<sup>†</sup> Original notice of the question was received in Hindi.